

3. The Commission will devise its own procedure and may appoint such Advisors, Institutional Consultants and Experts, as it may consider necessary for any particular purpose. It may call for such information and take such evidence, as it may consider necessary. Ministries and Departments of Government of India shall furnish such information and documents and other assistance as may be required by the Commission. The Government of India trusts that State Governments, Service Associations and others concerned will extend to the Commission their fullest cooperation and assistance.
4. The Commission will have its Headquarters in Delhi.
5. The Commission will make its recommendations within 18 months of the date of its constitution. It may consider, if necessary, sending interim reports on any of the matters as and when the recommendations are finalized.

Sd-

(Ratan P. Watal)

Secretary to the Government of India

ORDER

ORDERED that the Resolution be published in the Gazette of India

ORDERED also that a copy of the Resolution be communicated to the Ministries/ Departments of the Government of India, State Governments/Administrations of Union Territories and all others concerned.

Sd-

(Ratan P. Watal)

Secretary to the Government of India

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Air India Membership in Star Alliance

644. DR. PRADEEP KUMAR BALMUCHU:

SHRI K.N. BALAGOPAL:

Will the Minister of civil aviation be pleased to state:

- (a) whether Air India (AI) has joined star alliance;
- (b) if so, the details of the benefits that will be available for Air India and for its passengers due to this alliance; and
- (c) the details of commitments to be fulfilled for joining star alliance?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G. M. SIDDESHWARA): (a) and (b) Air India has formally joined the Star Alliance on 11th July, 2014. Air India's entry into the Star Alliance shall benefit both the passengers and the airline. Now, Air India will be able to offer more itinerary choices to its passengers covering 1,269 destinations in 193 countries around the world. The details of benefits are as follows:

Benefits to Air India:

- (i) Enhanced revenues as a result of cross-feed to/from the alliance partners. Passenger Revenue is expected to increase by 3 to 5%.
- (ii) Access to a vast global network, offering unmatched reach and connectivity;
- (iii) Strategic opportunities for cost reduction;
- (iv) Adoption of global best-practices in terms of processes, systems and standards, and
- (v) Branding opportunity and global visibility for Air India.

Benefits to Air India Customers:

- (i) Seamless travel experience between AI's vast national, regional network and Star member airlines network. Benefit of wider choice of flights, quick transfer and convenient check-in procedures while transferring from one airline to another;
- (ii) More Frequent Flyer Program (FFP) mileage points and ability to utilize the points on member airlines; and
- (iii) Lounge access for AI premium customers of the member airlines lounge.
- (c) As per the Star Alliance requirements, an airline has to comply with the highest standards of safety regulation, customer service, security, operational and technical infrastructure to be a part of Star Alliance.

Establishment of MRO facilities for aircrafts

645. DR. CHANDAN MITRA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has chalked out any policy to establish aircraft Maintenance, Repair and Overhaul (MRO) facilities in the country so that Indian airlines need not send their aircrafts abroad for maintenance;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and